COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 37 OF 2017

Dated: 31st October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Transmission Corporation of Andhra Pradesh Ltd. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Prerna Singh

Mr. Gautam Chawla Prabhakar

Counsel for the Respondent(s) : ----

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.01.2018**.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss